

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No. 9595/2003

Committee of M.K.J.H.S.B.V.M. Etah Appellant

VERSUS

Sachiv, U.P. Basic Shiksha Prarishad & Ors. Respondents

Date :21.8.2006: The matter was called on for judgment today.

For Appellant: Mr. Rajesh, Adv.

For Respondent(s) Mr. Mohd. Tahir Siddiqui, Adv.

Ms. Chitra Markandaya, Adv.

Hon'ble Mr. Justice Dalveer Bhandari pronounced the judgment of the Bench comprising Hon'ble Mr. Justice S.B. Sinha and His Lordship.

The appeal is allowed in terms of the signed judgment. The parties to bear their own costs.

( Meenu Sethi )  
hap Lata Bhardwaj)

(Pus

Court Master

Court Master

Signed reportable judgment is placed on the file

